

(d) Arrangements for the supply of taxis was initially made on the basis of the lowest quotation available from the DLZ car operators; later with the concurrence of the contractor thus chosen on the basis of the lowest quotations, arrangements have been made to utilise DLZ taxis belonging to other operators at the same rates.

(e) Since all the required number of buses have been met by the Delhi Transport Undertaking the question of mobilising transport buses from neighbouring States has not arisen.

12 hrs.

RE. MOTIONS FOR ADJOURNMENT

STATEMENT BY CHIEF MINISTER OF UTTAR PRADESH

Shrimati Renu Chakravarty (Basirhat): May I say that there is an adjournment motion regarding certain statements made by the UP Chief Minister, because we feel that they are actually going against the policy enunciated in this House regarding the solution of the food crisis.

You and the Prime Minister were good enough to state that there should be a national approach to the food problem and that all parties should come together to solve it. In U.P. all parties are approaching the Government for a settlement. In this situation Dr. Sampurnanand has made a statement saying that he refuses to have any settlement with the opposition parties. We think that it goes counter to the policy which has been enunciated by the Prime Minister and on the basis of which we are trying to function in the Food Committee. Therefore, I would request you to allow a discussion on this.

Shri Ranga (Tenali): He had allowed it. We had a discussion.

Shri S. M. Banerjee (Kanpur): I would only request you to allow me to read one line of it which says:

"Referring to the political situation in the State the Chief Minister is understood to have stated that the Government should not be coerced into negotiation with opposition parties as it would amount to a submission of the majority party to the minority party."

In view of this, I do not know how the opposition parties can possibly function. I would request the Home Minister to throw some light as to how the minority parties can function. They cannot possibly function.

CORRECTION OF REPLY TO UNSTARRED QUESTION NO. 499

The Minister of Education (Dr. K. L. Shrimall) laid a statement correcting the reply given on the 18th August, 1958 in the statement attached to Unstarred Question No. 499 in so far as it relates to the information furnished in reply to part (d) of Unstarred Question No. 471 answered on 21st February, 1958.

STATEMENT

Whereas the information already furnished is incorrect, the following correct information is laid on the Table of the Sabha:

	Rs.
(d) 1. Balwadi . . .	1,876.42
2. Social Education . . .	933.69
3. Crafts Training . . .	2,232.40
4. Cultural and Recreational activities . . .	1,200.54
5. Maternity cases . . .	1,420.52
TOTAL . . .	<u>7,663.57</u>